

**Progress of Bill During the week @ended on Thursday,
the 21st September, 2023**

Sl. No.	Title of the Bill	Member-in-charge	Remarks
1	2	3	4
1.	The Constitution (One Hundred and Twenty-eighth Amendment) Bill, 2023	Shri Arjun Ram Meghwal	The Bill was introduced on 19.9.2023 and passed, as amended, on 20.9.2023.

@ The Thirteenth Session of the Seventeenth Lok Sabha commenced on Monday, the 18th September, 2023 and adjourned *sine die* on Thursday, the 21st September, 2023.

UTPAL KUMAR SINGH
Secretary General